

### CPWD Employees in VIP Areas

2152. SHRI GORDHANBHAI JADAVBHAI JAVIYA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the work done by CPWD employees in VIP areas like South Avenue, North Avenue etc. are not satisfactory;

(b) if so, the steps taken by the Government to improve the working of CPWD in these areas;

(c) whether there is any plan to privatise the entire system of CPWD in these VIP areas; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) No, Sir. The C.P.W.D. has reported that works in VIP areas are being carried out satisfactorily, although there is always scope for improvement.

(c) and (d) There is no such move. C.P.W.D. has the capacity to maintain the system to the satisfaction of the clients.

### Housing Pavement Dwellers

2153. SHRI A. GANESHAMURTHI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware that several poor and downtrodden people in the country dwell on pavements;

(b) if so, the action taken by the Government in this regard;

(c) whether the Government are formulated any scheme to rehabilitate them; and

(d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Yes, Sir.

(b) to (d) With a view to ameliorate the living condition and shelter problems of the absolutely shelterless

households till such time as they can secure affordable housing and to mitigate their hardship, the Government of India has formulated a scheme named Night Shelter and Sanitation Facility for Urban Footpath Dwellers under the Central sector. This Scheme has following two components:

1. Construction of community night shelters with community toilets and baths. Under this component a Central subsidy amounting to Rs. 1000/- and HUDCO loan of Rs. 4000/- per beneficiary is being provided.
2. Construction only of community pay and use toilets/baths for the homeless. Under this component a Central subsidy of Rs. 350/- per user per seat is given.

The Scheme primarily caters to the needs of urban footpath dwellers as assessed by State Governments and borrowing agencies.

The Scheme is formulated, constructed and operated by the municipal bodies or agencies designated by State Governments. Apart from State or local agencies, private agencies including voluntary organisations recommended by State Government or its agencies can be associated with the implementation and management of the Scheme.

[Translation]

### FCI Godowns

2154. SHRI SURENDRA PRASAD YADAV (JHANJHARPUR): SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of godowns constructed/under construction in Bihar, capacity-wise;

(b) whether the Government propose to construct more godowns in the State;

(c) if so, the details thereof, location-wise;

(d) if not, the reasons therefor;

(e) whether the Government propose to construct godowns in various States during the Ninth Five Year Plan; and

(f) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL

SINGH YADAV: (a) A statement showing the number of godowns constructed/under construction by the FCI in Bihar, capacity-wise, as on 31.12.1998 is enclosed at *Statement-I*.

(b) to (d) Government does not propose to construct more godowns presently in Bihar as the existing storage capacity available with FCI in Bihar is considered to be adequate.

(e) and (f) The construction of godowns is a continuous activity. The construction programme is drawn keeping in view the specific requirements of the States and availability of funds.

However, during the first two years (1997-99) of the Ninth Five Year Plan, FCI has taken up construction of godowns at the centres indicated at *Statement-II*.

***Statement-I***

*Statement showing the Number of Godowns Constructed/Under Construction in Bihar, Capacity-wise*

(Fig. in '000 Tonnes)

Sl.No.	Name of the Centre	Covered (Capacity-wise) (Owned)
1	2	3

**A. CONSTRUCTED GODOWNS**

1.	Jasidhih	12.50
2.	Darbhanga	5.74
3.	Jai Nagar	9.67
4.	Gaya (FSD)	64.72
5.	Gaya (Silo-Bine)	32.00
6.	Dhanabad	13.74

1	2	3
7.	Chanpatia	6.28
8.	Mazaffarpur	7.60
9.	Narainpur Anant	36.67
10.	Buxar	25.00
11.	Dighaghat	32.44
12.	Mokamah	57.63
13.	Phulwari Sharif	56.97
14.	Belouri (Purnea)	8.98
15.	Katihar	10.84
16.	Saharsa	14.64
17.	Dalton Ganj	14.64
18.	Jamshedpur	10.84
19.	Ranchi	11.67
Total:		432.57

**B. GODOWNS UNDER CONSTRUCTION**

1.	Gumla	5.00
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**Statement II***List of Centres where construction have been taken up during the 1st and 11nd year of 9th Five Year Plan*

Year	Name of State	Name of Centre	Capacity (in M.T.)
1997-98	Jammu & Kashmir	Srinagar	3330
		Baramulla	3340
	Himachal Pradesh	Kullu	1670
		Karnataka	Udupi
	Kushalnagar		2500
	Tumkur		5000
	Uttar Pradesh	Dhamora	20000
		Roza	10000
	Madhya Pradesh	Dhamtari	10000
	Maharashtra	Sholapur	5000
1998-99	Uttar Pradesh	Dhamora	5000
	Maharashtra	Sholapur	10000
	Bihar	Gumla	5000
	Orissa	Jharsuguda	10000
	Kerala	Meenangadi	5000
		Arakulam	5000
	Andaman and Nicobar	Port Blair	2500
	Punjab	Rajpura	10000
		Tanda Umar	10000
	Haryana	Taroori	10000
Total:			143340 MT